

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE, DEPARTMENT OF REVENUE.
NEW DELHI THE 12TH Nov., 1979

NOTIFICATION
(Corrigendum)

No.3070(F.No.176/129/77-IT(AI): In exercise of the powers conferred by sub-section (2)(b) of Section 80G of the I.T. Act, 1961(43 of 1961) the Central Government hereby makes the following amendment in the notification No.2208(F.No.176/129/77-IT(AI) dated 1.3.78.

For

"Shri Laxminaracinva Devalaya, Margao - Goa."

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AUTHORISED FOR ISSUE

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No.CC/ITAI/2905/927/RSP/79